

in their diplomatic interactions with other countries, expressed their concern over Pakistan's acquisition of sophisticated arms and its clandestine weapons oriented nuclear programme.

(d) Does not arise.

Bird Hit Menace at Airports of IAF

1283. SHRI K.P. SINGH DEO :
SHRI DHIRENDRA AGARWAL :

Will the Minister of DEFENCE be pleased to state.

(a) whether due to bird hit menace faced by flying aircraft, certain structures and communications network etc. located at airports are proposed to be shifted by Indian Air Force (IAF) to new locations;

(b) if so, the details and the measures taken so far to tackle bird hit menace at the airports of Indian Air Force;

(c) whether technology upgradation with the help of foreign agencies was attempted in the matter;

(d) if so, the details thereof; and

(e) the losses suffered by IAF on account of bird hitting of fighter aeroplanes during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (d). Though certain airfields are prone to bird hits on flying aircraft, no structures or communication networks are proposed to be shifted away from these airfields. However, steps have been taken by the Ministries of Agriculture and Urban Affairs and Employment and the concerned State Governments for modernisation of slaughter houses/ carcass utilisation centres and for sanitisation of areas around the bird-prone airfields to reduce bird activities.

There is a proposal to acquire LPG operated Acoustic devices, Bird Guard Bio-Acoustic equipment and Microlite aircraft from abroad by the IAF for scaring away birds.

(e) During the last two years, the IAF has lost 2 MiG-27 and 2 MiG-21 aircraft besides withdrawal of 57 aero-engines.

[English]

Surplus Port Land

1284. SHRIMATI BHAVNA BEN DEVRAJ BHAI CHIKHALIA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the details of the rules framed by the Government for leasing out the surplus port land in the country;

(b) whether any surplus port land has been leased out of any port in Gujarat under these rules; and

(c) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No land has been declared as surplus in the Port. However, land is leased out for port related activities by calling competitive bids.

(b) and (c). No. Sir.

Indian Mission Premises Abroad

1285. DR. LAXMINARAYAN PANDEY
SHRI ANANTH KUMAR :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the details of the Indian missions in various countries housed in properties owned by the Government of India and those housed in rented premises;

(b) the amount of rent paid in each case during the last three years, year-wise.

(c) whether the Government have examined comparative advantage of the option of purchasing property to house missions in rented premises;

(d) if so, the details thereof;

(e) whether the Government have prepared any policy document in this regard; and

(f) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) At present 57 (fifty-seven) Indian Missions in various countries are housed in properties owned by the Government and 59 (fifty-nine) are in rented properties. The details are enclosed in the attached Statement I and II.

(b) The amount of rent paid during the last 3 years is as follows :

1993-94	Rs. 8.32 crores
1994-95	Rs. 11.02 crores
1995-96	Rs. 11.32 crores

(c) Yes, Sir.

(d) In view of the rising trend in rentals all over the world, it has been Government's policy to acquire properties for its Missions wherever cost effective. This is done either through the purchase of built-up properties or by undertaking construction on acquiring plots. With regard to purchase of built-up properties Missions have been provided clear guidelines on the basis of which to suggest properties for outright purchase. The basic requirements in each case are :

(i) Suitability of space and location;

(ii) Economic cost effectiveness vis-a-vis the market value and rental trends;

(iii) Structural soundness and residual life of proposed properties;

(iv) Clear title.

If these criteria are met, Property Teams from the Ministry are deputed to these stations for inspection of the property and to enter into final negotiations with the owner. Similarly, with regard to construction proposals also, decisions to undertake construction in each case are taken after considering local trends in rentals, availability of built up properties for purchase, suitability of location of plots where construction is proposed, local construction norms as well as economic viability of construction vis-a-vis renting and purchase. Construction proposals are finalised taking into account Ministry's prescribed space norms, the staff strength, prescribed and additional space requirements as well as present and near future needs of the Mission in each case.

(e) Yes, Sir

(f) A comprehensive plan for acquisition/construction of properties for Indian Missions and Posts abroad has been prepared to be implemented over a period of ten years, subject to availability of funds. The Ministry of Finance has been requested to provide additional funds in this Ministry's Capital Outlay Budget for this purpose. It has been the consistent and general policy of the Government to acquire/construct, as far as possible, properties of our own, with a view to minimise expenditure on rents.

STATEMENT - I

List of Indian Missions housed in properties owned by the Government as on 15.7.1996

S.No.	Missions
1	2
1.	High Commission of India, Accra
2.	Embassy of India, Amman
3.	Embassy of India, Ankara
4.	Embassy of India, Antananarivo
5.	Embassy of India, Athens
6.	Embassy of India, Bangkok
7.	Embassy of India, Beijing
8.	Embassy of India, Bonn
9.	Embassy of India, Brussels
10.	Embassy of India, Budapest
11.	Embassy of India, Buenos Aires
12.	Embassy of India, Cairo
13.	High Commission of India, Canberra
14.	Embassy of India, Caracas
15.	High Commission of India, Colombo
16.	Embassy of India, Copenhagen
17.	Embassy of India, Damascus
18.	High Commission of India, Harare
19.	Embassy of India, Helsinki
20.	Commission of India, Hong Kong

1	2
21.	High Commission of India, Islambad
22.	Embassy of India, Jakarta
23.	Higg Commission of India, Kampala
24.	Embassy of India, Kathmandu
25.	Embassy of India, Khartoum
26.	Embassy of India, Kiev
27.	High Commission of India, Kinsasha
28.	High Commikssion of India, Kauala Lumpur
29.	Embassy of India, Kuwait
30.	High Commission of India, Lagos
31.	Embassy of India, Lima
32.	Embassy of India, Lisbon
33.	High Commission of Indian, London
34.	High Commission of Indian, Lusaka
35.	Embassy of India, Madrid
36.	High Commission of India, Mahe
37.	Embassy of India, Manilla
38.	Embassy of India, Mexico City
39.	Embassy of India, Moscow
40.	High Commission of India, Nicosia
41.	Embassy of India, Oslo
42.	High Commission of India, Offawa
43.	Embassy of India, Paris
44.	High Commission of India, Port of Spain
45.	High Commission of India, Pretoria
46.	Embassy of India, Rabat
47.	Embassy of India, Santiago
48.	Embassy of India, Seoul
49.	High Commission of India, Singapore
50.	Embassy of India, Tehran
51.	Embassy of India, The Hague
52.	Embassy of India, Thimpu
53.	Embassy of India, Tokyo
54.	Embassy of India, Tunis
55.	Embassy of India, Vienna
56.	Embassy of India, Washington
57.	High Commission of India, Windhoek

STATEMENT-II

List of Missions Housed in Rented Premises and Amount of Rent Paid during the Last three Years

S No	Names of the Mission	Rents Paid during (in thousand Rs)		
		1993- 94	1994- 95	1995- 96
1	2	3	4	5
1	Embassy of India, Algiers	155	24	
2	Embassy of India, Addis Ababa	319	312	33

1	2	3	4	5
3.	Embassy of India, Abidjan	777	480	628
4.	Embassy of India, Almaty	789	1577	1840
5.	Embassy of India, Ashgabad	8	62	175
6.	Embassy of India, Abu Dhabi	-	4310	4741
7.	Embassy of India, Baghdad	1	1	1
8.	Embassy of India, Beirut	784	998	1175
9.	Embassy of India, Belgrade	6641	6641	7022
10.	Embassy of India, Berne	3382	3607	4615
11.	Embassy of India, Bishkek	-	379	634
12.	Embassy of India, Bogota	-	1550	1532
13.	Embassy of India, Brasillia	379	2282	1587
14.	Embassy of India, Bratislava	-	-	4554
15.	Embassy of India, Bucharest	1332	1365	1551
16.	Embassy of India, Bahrain	2207	2550	2640
17.	Embassy of India, Dakar	259	259	262
18.	High Commission of India, Dar-es-Salaam	1379	1499	1598
19.	High Commission of India, Dhaka	2450	2510	3260
20.	Embassy of India, Doha	2038	1878	1983
21.	Embassy of India, Dushanbe	-	1354	2167
22.	High Commission of India, Gaborone	7361	6433	2655
23.	High Commission of India, Georgetown	344	344	361
24.	Embassy of India, Honol	1212	1212	1344
25.	Embassy of India, Havana	794	762	807
26.	Embassy of India, Kabul	-	411	*
27.	High Commission of India, Kampala	2051	1286	2317
28.	Embassy of India, Kiev	2065	5329	7057
29.	High Commission of India, Kingston	1136	1136	1191
30.	Embassy of India, Luanda	109	.	.
31.	High Commission of India, Male	770	4619	#
32.	Embassy of India, Maputo	999	1000	1057
33.	Embassy of India, Minsk	1678	1431	1500
34.	High Commission of India, Malta	415	421	520
35.	Embassy of India, Muscat	2850	2850	2840
36.	High Commission of India, Nairoh	479	1061	603
37.	Embassy of India, Ouagadougou	-	-	*
38.	Embassy of India, Panama	917	946	1201
39.	Embassy of India, Paramaribo	315	316	336
40.	Embassy of India, Phnom Penh	568	568	308
41.	High Commission of India, Port Louis	1347	7021	7389
42.	High Commission of India, Port	-	-	-

1	2	3	4	5
	Moresby			
43.	Embassy of India, Prague	4217	7572	7628
44.	Embassy of India, Pyongyang	438	438	488
45.	Embassy of India, Riyadh	3619	3390	1835
46.	Embassy of India, Rome	5905	6086	6912
47.	Embassy of India, Sanaa	1119	656	785
48.	Embassy of India, Sofia	991	791	673
49.	Embassy of India, Stockholm	3425	3626	4310
50.	Embassy of India, Tashkent	1717	4141	3566
51.	Embassy of India, Tel Aviv	3362	3805	3999
52.	Embassy of India, Tripoli	2634	1262	.
53.	Embassy of India, Ulan Bator	1420	1414	1919
54.	Embassy of India, Vientiane	780	354	378
55.	High Commission of India, Wellington	1871	1734	1881
56.	Embassy of India, Warsaw	2044	2485	2878
57.	Embassy of India, Yangon	153	304	432
58.	Embassy of India, Zagreb	-	-	-
59.	High Commission of India, Brunei	1108	1271	1726
Total		83112	110113	113197
Rounded to (in crores)		8.32	11.02	11.32

* Under negotiations/to be paid

Advance paid in 1994-95

+ No rental paid

Respiratory Diseases

1286. SHRI K.C. KONDAIAH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether respiratory diseases have emerged as one of the major causes of disability and death among Indian workers;

(b) if so, the reaction of the Government thereto; and

(c) the remedial measures taken/proposed to be taken to prevent the diseases thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) No scientific report or data is available at the national level on the disabilities and deaths due to respiratory diseases among Indian workers in general. However, studies done by the Indian Council of Medical Research indicate that respiratory diseases are found to be high among workers in certain industries exposed to different types of dusts e.g. silica, coal, asbests and cotton.

(b) and (c). There are provision under the Factories Act to ensure that the workers are not exposed to occupational hazards. The Act is enforced by each State